

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 2005**  
TO BE ANSWERED ON 1<sup>ST</sup> AUGUST, 2023

**PM-KISAN Beneficiaries**

2005. SHRI VINAYAK RAUT:  
SHRI SANJAY JADHAV:

Will the Minister of Agriculture and Farmers Welfare कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the current status of Pradhan Mantri Kisan Samman Nidhi (PM-KISAN) scheme across the country and the criteria fixed in respect of this scheme;
- (b) the funds allocated to Maharashtra so far since the year 2015 under the scheme, year-wise;
- (c) whether 108 Bangladeshis have submitted their applications to avail the benefits of the above scheme at Digas village in Kudal Tehsil of Ratnagiri - Sindhudurg Constituency of Maharashtra and if so, the basis on which the above submission has been made;
- (d) whether the Government has investigated into the said matter, if so, the details thereof and the steps taken by the Government to stop such type of fraudulent activities;
- (e) whether PM-KISAN is an indigenous scheme; and
- (f) if so, the basis on which Bangladeshis have submitted applications under the said scheme?

**ANSWER**

MINISTER OF AGRICULTURE AND FARMERS WELFARE  
कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a): Pradhan Mantri Kisan Samman Nidhi (PM-KISAN), one of the largest Central Sector Schemes, is being implemented since 01<sup>st</sup> December 2018, to supplement financial needs of the land holding farmers of the country subject to certain exclusion criteria relating to higher income status. Under the scheme, financial benefit of Rs 6000/- annually, in three equal installments, is transferred into the Aadhaar seeded bank accounts of farmers. So far, more than Rs. 2.60 lakh crore has been disbursed to over 11 crore farmer families.

(b): The details of funds transferred to beneficiaries in Maharashtra under PM-KISAN since its inception is as under:-

S. No	Financial year	Funds transferred to beneficiaries in Maharashtra (in Crores)
1.	2018-19	436.815
2.	2019-20	4,898.806
3.	2020-21	6,671.801
4.	2021-22	6,431.384
5.	2022-23	5,654.625

(c) & (d): No, there is no such application registered for any Bangladeshi. Further, as per information received from Government of Maharashtra, a Committee was appointed under the Chairmanship of Sub Divisional Officer (Revenue), Kudal to investigate the matter and according to the Committee's report no Bangladeshi has submitted any application to avail the benefits of the PM-KISAN scheme at Digas village in Kudal Tehsil, Maharashtra.

(e): Yes, PM-KISAN Scheme is applicable only to the citizens of the country.

(f): Does not arise.